

## STATEMENT SHOWING THE PENDENCY OF THE COURTS OF CMM, ACMM AND MMS OF NORTH DISTRICT ROHINI COURTS AS ON 30.04.2018

S.NO	Name of the Judicial Officer		Regular Criminal Cases under IPC other than complaint	Crime (O/D)	EOW	NDPS ACT	ITPACT	Domestic Violence	U/s 138 NI ACT	Fact Finding	3DPPACT	Execution	Arms Act	Complaint Cases	STA Challan	DPCC	Ex/U/S PWDV	Inquest Proceeding	Drugs & Cosmetics Acr	Traffic	CBI	D.P.Act/ Kalanders	MCD	Other State Cases	DDA	NDMC	23 JJ Act	Gambling Act	Excise Act	EC ACT	Sarfas Act	Total			
1	Sh. Gagandeep Singh CMM	Alipur	1131						252				88	145								3													
		EOW			37								58	12								2													
		Crime Branch		153									18	32																					
		Others									20																					5	1956		
2	Sh. Bhupinder Singh ACMM	Mukherjee Nagar	581						469				19	256								2						6							
		Mahender Park	486						266				8	126													3								
		Other PS	3	2					70					5								9												2311	
3	Sh. Sachin Gupta MM-03	Jahangirpuri	806			5			117				26	163																					
		Bhalaswa Dairy	587						92					147																					
		Model Town	576						859					186																					
		Traffic Circle Tilak Nagar																		581															
		MCD Challan																					3321												
		Others							35																									7501	
4	Sh. Vikram MM-01	Narela Ind. Area	793						363				17	259																					
		Traffic Circle Rajouri Garden																		700															
		Others							357					26																				2515	
5	Ms. Riya Guha MM	(Mahila Court)-2	1429					732				48																						2209	
6	Ms. Richa Manchanda MM	(Mahila Court)-1	1314					832	1			108		17																				2272	
7	Sh. Jitendra Pratap Singh MM-05	Bawana	664						215				43	244											132										
		Shahbad Dairy	874						222				46	248											143										
		Traffic Circle Patel Nagar																		172															
		Others																																3003	
8	Ms. Kadambari Awasthi MM-04	Prashant Vihar	789			3			1335				3	433																					
		K.N. Katju Marg	665			2			467				14	252																					
		Traffic Circle Karol Bagh																		460														4423	
9	Ms. Sadhika Jalan MM-6	Adarsh Nagar	662						1065				9	195								1							1	10					
		Swaroop Nagar	425						169				6	188														3	16						
		Traffic Circle Pahar Ganj							71											648															
		STA Challan													1014																				
		Others																1																4484	
10	Ms. Neha Gupta Singh MM-02	SP Badli	1138			4	1		633				40	385										114								3			
		Traffic Circle Alipur																		277															
		Others					20		34					3																				2652	
	<b>Grand Total=&gt;</b>		12923	155	37	14	21	1564	7092	0	20	156	395	3322	1014	0	0	1	0	2838	9	8	3321	389	0	0	9	4	26	3	5		33326		

STATEMENT SHOWING THE PENDENCY OF CASES OF THE COURT OF DISTRICT JUDGE & ADDITIONAL DISTRICT JUDGE OF NORTH DISTRICT ROHINI COURT COMPLEX DELHI AS ON 30.04.2018																						
S.NO	Name of the Judicial Officer	Regular Civil Suits	Arbitration & Conciliation Act	Regular Civil Appeals (RCA)	Misc Civil Appeals (MCA)	Misc Application	Probate Case	Trade mark Act	Contempt petition	Department Inquiry	Revision Petition	Ex (CIVIL)	Ex (LAC)	Guardianship Petition	Rent Control Tribunal/ARCT	Transfer Petition (Civil)	MCD APPEAL	MHA	Public Premises Act (PPA)	LAC CASES U/S 18 A	LAC Cases 30/31B	Total
1	Sh. Dilbag Singh Punia (District Judge)	76	343	5	2	32	1	0	1	0	3	34	0	0	21	7	18	0	11	0	0	554
2	Ms. Kiran Gupta (ADJ-03)	1576	177	29	6	3	0	0	0		0	263	0									2054
3	Sh. Neeraj Gaur (ADJ-01)	126	81	77	6	19	132	30				370	142	15				3		1325	80	2406
4	Sh. Deepak Wason (ADJ-02)	1608	179	102	43	63			1		2	826										2824
	<b>Grand Total</b>	<b>3386</b>	<b>780</b>	<b>213</b>	<b>57</b>	<b>117</b>	<b>133</b>	<b>30</b>	<b>2</b>	<b>0</b>	<b>5</b>	<b>1493</b>	<b>142</b>	<b>15</b>	<b>21</b>	<b>7</b>	<b>18</b>	<b>3</b>	<b>11</b>	<b>1325</b>	<b>80</b>	<b>7838</b>

**STATEMENT SHOWING THE PENDENCY OF CASES OF THE COURTS OF MACT (2) & MACT (1) NORTH DISTRICT  
ROHINI COURT COMPLEX DELHI AS ON 30.04.2018**

<b>S.NO</b>	<b>Name of the Judicial Officer</b>	<b>Fatal</b>	<b>Injury</b>	<b>Damage of Property</b>	<b>Misc.Cases</b>	<b>DAR+AIR</b>	<b>Execution</b>	<b>Civil Suit</b>	<b>Dept Inquiry</b>	<b>Total</b>
<b>1</b>	<b>Sh. S.S. Malhotra PO-MACT-01 (North)</b>	212	344	3	76	3	19	5	4	<b>666</b>
<b>2</b>	<b>Sh. Vidya Prakash PO-MACT-02 (North)</b>	483	865	12	13	84	55	7	0	<b>1519</b>
	<b>Grand Total</b>	<b>695</b>	<b>1209</b>	<b>15</b>	<b>89</b>	<b>87</b>	<b>74</b>	<b>12</b>	<b>4</b>	<b>2185</b>

**STATEMENT SHOWING THE PENDENCY OF CASES OF THE COURTS OF SCJ-cum-RC, JSCC-cum-ASCJ-cum-Gdn Judge, ACJ-cum-CCJ-cum-ARC & Civil Judge  
OF NORTH DISTRICT ROHINI COURT COMPLEX DELHI AS ON 30.04.2018**

S.NO	Name of the Judicial Officers	Civil Suit	Execution	Misc. Cases	Application U/s 44/45 DRC Act	Application U/s 27 Deposit of Rent	MCA	Appeal against final order/Decree (RCA)	Petition for guardianship	Amenities	Deposit of Rent	Eviction Petition under Delhi Rent Control Act	Succession Case	U/s 138 NI Act	Others	Appeal Against ESIC Act	Departmental/F.F Enquiry	Petitions for insolvency	Inquest Proceeding	Total
1	Ms. Vandana, SCJ-cum-RC (North)	376	217	16		6	6	14				33				13				681
2	Sh. Sunil Kumar, JSCC-cum-ASCJ-cum-Gdn Judge (North)	871	139	39			2	5	1									4		1061
3	Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC (North)	531	192		6	66						231	100		23		6			1155
4	Sh. Harjeet Singh Jaspal, Civil Judge (North)	1071	110	14																1195
	<b>Grand Total</b>	<b>2849</b>	<b>658</b>	<b>69</b>	<b>6</b>	<b>72</b>	<b>8</b>	<b>19</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>264</b>	<b>100</b>	<b>0</b>	<b>23</b>	<b>13</b>	<b>6</b>	<b>4</b>	<b>0</b>	<b>4092</b>

STATEMENT SHOWING THE PENDENCY OF CASES OF THE COURTS OF SESSION JUDGE/ADDITIONAL SESSIONS JUDGES/SPECIAL JUDGES OF NORTH DISTRICT ROHINI COURT COMPLEX DELHI AS ON 30.04.2018																						
S.NO	Name of the Judicial Officers	Sessions Cases U/S 302	Culpable Homicide	304 IPC	304B IPC	364A IPC	Other Sessions Cases	U/s 376 IPC	Arms Act	Criminal Appeal	Criminal Revision	NDPS Act	POCSO Act	Misc File	Departmental Inquiry	MCOCA	SC/ST Act	Transfer Petition (Criminal)	Complaint Cases (Drugs & Cosmetics Act)	Complaint Cases	TADA ACT	Total
1	Sh. Dilbag Singh Punia Sessions Judge (North)	7					73			8	41			4				3				136
2	Sh. Ramesh Kumar-I ASJ-05	46	4	3	22	3	170			52	36			3								339
3	Sh. Jitendra Kumar Mishra Spl. Judge NDPS Act	46		4	17		157			25	22	57										328
4	Ms. Bimla Kumari ASJ (Spl. Fast Track Court)	1					14	375		4	1											395
5	Sh. Virender Kumar Bansal ASJ-03	37		1			1															39
6	Ms. Seema Maini, ASJ-01	4					16	10		1	2		682		1							716
7	Ms. Sukhvinder Kaur ASJ-04	43	6	4	19	6	127			50	54			1		3				1		314
8	Sh. Sanjeev Aggarwal, ASJ-02	51	19				102			45	47						21		1			286
	<b>Grand Total</b>	235	29	12	58	9	660	385	0	185	203	57	682	1	1	3	21	3	1	1	0	2553

